

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2477
TO BE ANSWERED ON 01.08.2016**

FIXING OF WORKING HOURS

†2477. SHRI SHARAD TRIPATHI:

- Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**
- (a) whether any duty hours have been fixed for daily labourers and contract labourers in the country;**
 - (b) if so, the details thereof;**
 - (c) whether the payment to persons engaged in various ministries/departments on contract basis is made as per the rates fixed by the concerned State Governments/Union Government; and**
 - (d) if so, the details thereof along with the steps taken/being taken by the Government in this regard?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) & (b): Under the Minimum Wages Act, 1948, the Factories Act, 1948, the Mines Act, 1952 and the Rules framed thereunder the number of duty hours for workers have been fixed to 9 hours a day with a ceiling of 48 hours a week. The above said Acts provide for payment of overtime wages to workers working beyond the fixed duty hours of 9 hours per day.

(c) & (d): Payment to persons engaged in various ministries/departments on contract basis is to be made as per the rates fixed by the Central Government/State Government concerned. Whenever complaints of non-payment or payment of lower wages is received, officers of Central Industrial Relations Machinery (CIRM) conduct regular inspections and remedial actions are taken by way of filing claim cases before the authority under the Minimum Wages Act, 1948.

The details of the claim cases filed before the authority under the Minimum Wages Act, 1948 for the last three years is enclosed as Annexure-A.

Annexure - A

Claim cases under the Minimum Wages Act, 1948

Year	Claims			Amount Awarded		
	B/F	Filed	Decided	Awarded	Recovered	Paid to workers
2013-14	3855	3000	2838	123030072	50794115	33439937
2014-15	3980	2167	2489	59856881	35892244	30526714
2015-16	3672	743	1796	66654417	44128036	34879425
